

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2

C.P No. 1139/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: State Bank Of India

V/s

Monnet Ispat & Energy Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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2 Saloni Kapadia

Spandan Biswas

Anush Matulkar

21/6

Cyril Amarchand

Advocate
for
Applicant

ASm

ORDER

CP No.1139/I&BP/NCLT/MB/MAH/2017

Since the Petitioner Counsel has submitted that the Petitioner by oversight could not give full particulars, at his request, seven days' time is given to give all particulars by filing the corrected copy of this application by 6.7.2017, thereafter, serve this copy on the Corporate Debtor by intimating next date of hearing to the Corporate Debtor and file proof of service on the next date of hearing.

List this matter on 12.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)